

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

Civil Appeal No(s). 4606/2006

JELES EDUCATION SOCIETY & ORS.

Appellant(s)

VERSUS

R.T. BHITALE

Respondent(s)

(with appln. (s) for early hearing and vacating stay)

Date : 23/07/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. Vinay Navare,Adv.
Mr. Satyajeet Kumar,Adv.
Mr. Keshav Ranjan,Adv.
Mr. Gwen K.B.,Adv.
Mr. Naresh Kumar,Adv.

For Respondent(s)

Mr. Braj Kishore Mishra,Adv.
Mr. Vijay Kumar,Adv.
Ms. Aparna Jha,Adv.
Mr. Siddhartha Arya,Adv.UPON hearing the counsel the Court made the following
O R D E RArguments heard, which remained inconclusive.
For further arguments, list on 28.07.2015 as first part heard.(NARENDRA PRASAD)
COURT MASTER(RENUKA SADANA)
COURT MASTER

Signature Not Verified

Digitally signed by
Narendra Prasad
Date: 2015.07.24
16:51:53 IST
Reason: